

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: FOSSIL LOGISTICS PRIVATE LIMITED Date of Commencement of Liquidation: 12-11-2025; List of Stakeholders as on Date: 22-02-2026; Name of IP: Mr. Radhakrishnan Dharmarajan; Process Number: 1; Last 5 digit of registration number: 10909

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0	0	0	0	0	NA
2	Liquidation costs incurred till date	0	386500	386500	386500	0	0	0	NA
3	Secured financial creditors	12	144859064025	12	140288867224	0	4570196801	0	Annexure 3
4	Unsecured financial creditors	1	6929513953	1	2233121836	0	4696392117	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	NA
6	Operational creditors (Employees)	0	0	0	0	0	0	0	NA
7	Operational creditors (Government Dues)	4	777362438	4	777362438	0	0	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	4	404099174	4	267608215	0	136490959	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	2	11976169894	4	11976169894	0	0	0	Annexure 9
Total		23	164946595984	386525	155543516107	0	0	0	